

Drought-affected areas in Rajasthan

*163. Shri B. S. Sharma:
Shri R. K. Birla:
Shri P. L. Barupal:
Shri Onkar Lal Berwa:

Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the drought-affected areas in Rajasthan where famine or near-famine conditions prevail;

(b) whether the Government of Rajasthan have approached the Central Government for necessary help to meet the situation; and

(c) if so, the steps taken by Government in the matter?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) Except for the districts of Alwar, Ganganagar and Bharatpur, all other districts of Rajasthan have been affected by drought and scarcity.

(b) and (c). During 1986-87 Government of Rajasthan have so far Annasaheb Shinde): (a) Except for relief operations totalling Rs. 11.50 crores. Short term loans for purchase of inputs like seeds, fertilizers and pesticides to the extent of Rs. 3.48 crores were also advanced. An accelerated loan assistance of Rs. 45.91 lakhs was also sanctioned to the State Government for energisation of tube-wells for relieving shortage of drinking water.

To meet the present drought conditions in the State the Government of India have allotted 1,500 tonnes of gift wheat for free distribution.

Modern Transport Aircraft Used by I.A.C. and Air-India

*164. Dr. Karni Singh: Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether modern transport aircraft used by the I.A.C. and Air-India are adequately bonded against danger of lightning hazards while flying in storms; and

(b) the name and type of aircraft in use in India which are not so bonded?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) Yes, Sir.

(b) All aircraft operating in India are suitably bonded.

Code of Conduct for Legislators

*165. Shri Inderjit Malhotra:
Shri D. C. Sharma:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Hem Barua:
Shri Surendranath Dwivedy:
Shri Ram Kishan Gupta:
Shri V. Krishnamoorthi:
Shri George Fernandes:
Shri J. H. Patel:
Shri Madhu Limaye:
Shri A. B. Vajpayee:
Shri Kanwar Lal Gupta:

Will the Minister of Law be pleased to state:

(a) whether there is any proposal before the Election Commission to lay down a Code of Conduct for the Legislators (State and Central) for crossing of floor after they get elected; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): (a) No, Sir.

(b) Does not arise.

Tourism in Orissa

*166. Shri Gadhakar Supakar:
Shri N. R. Laskar:

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) the total amount spent on promoting tourist traffic to the places of tourist interest in Orissa during the last five years; and

(b) the steps taken to attract more tourists to places of architectural beauty in Orissa during the current year?